

M/s J. B. Mishra  
N. C. Mishra

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(C)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

708

O.A./T.A./R.A.No.....1995

A. C. Panda.....Applicant (s)

Versus

Union of India.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	7.12.95	<p>REGISTER</p> <p><i>Sar</i></p> <p>Registrar</p> <p>Petitioner's counsel seeks permission to withdraw this petition.</p> <p>Permission granted. Petition dismissed as withdrawn without admitting.</p> <p><i>Sar</i></p> <p>VICE-CHAIRMAN</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>D.P. O. 26/501- 25 filed.</p> <p><i>h2</i></p> <p>6/12/95-</p> <p>In this application of 19, the applicant has prayed for a direction to allow him to continue on daily wage basis.</p> <p>For Registration</p> <p><i>h2</i></p> <p>6.12.95</p> <p><i>h2</i></p> <p>Registration</p> <p><i>Sar</i></p> <p>For Administrative Stay.</p> <p><i>B</i></p> <p>Bench</p>